FROM 02.08.2021 To 06.08.2021 S/N APPEAL NO. ORDER NO. ORDER O. PRECIVED ORDER FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS 1. E/51191/2018 FO/51682/2021 30/07/2021 04/08/202 2. E/52806/2018 FO/51690/2021 03/08/2021 04/08/202 3. E/51253/2019 FO/51694/2021 03/08/2021 04/08/202	
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MISC ORDER	
1-2. E/EH/50155/2021 M.O./50045- & E/M/50060/2020 50046/2021 03/08/2021 04/08/2021 ln E/52138/2019	21

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepated by : Vikash(LDC)